

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(3)

O.A. No.1412 of 2003

New Delhi, this the 2nd day of July, 2003

HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

1. Smt. Vimal Devi,
widow of late Shri Ram Swarup, Ex. Binder,
Government of India Press, Aligarh U.P.

Resident of :

Village : Dhoura Mafi, Post Office: Kwarsi,
District : Aligarh (U.P.).

2. Dharmendra Kumar,
Son of late Shri Ram Swarup, Ex. Binder,
Government of India Press, Aligarh U.P.

Resident of :

Village : Dhoura Mafi, Post Office: Kwarsi,
District : Aligarh (U.P.).

....Applicants

(By Advocate : Shri D.N. Sharma)

Versus

1. Union of India,
Through :- The Director of Printing,
Government of India, 'B' Wing,
Nirman Bhawan, New Delhi.

2. The Manager,
Government of India Press,
Aligarh U.P.

....Respondents

ORDER (ORAL)

Shri D.N. Sharma, learned counsel seeks and
is allowed to withdraw this OA with liberty to
approach afresh so as to enable ^{him} to furnish better
particulars.

2. The present OA is dismissed as withdrawn.


(V.K. MAJOTRA)
MEMBER (A)

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